

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524
CP-200/241-242/PB/2021
RA/03/2024

IN THE MATTER OF:

P.E. Maning (consultants) Pvt. Ltd.

.....Applicant

Vs.

Chinar Industrial Investment and Finance Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Ms. Anunaya Mehta, Adv. for R 1 to R 3 & R 5

ORDER

Due to paucity of time, the matter is listed on **11.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)**